GOVERNMENT OF INDIA MINISTRY OF FOOD PROCESSING INDUSTRIES LOK SABHA

UNSTARRED QUESTION NO. 564 †

ANSWERED ON 25TH JUNE, 2019

FOOD PROCESSING UNITS

564 †. SHRI SUNIL KUMAR SINGH: SHRI RODMAL NAGAR:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the number of food processing units across the country, State-wise;
- (b) the location-wise details of food park/food processing units in Jharkhand and Madhya Pradesh;
- (c) whether there is any plan for storage and development of tomato, capsicum, mushroom and other vegetables as well as fruits in Chatra and Latehar districts of Jharkhand and Rajgarh district of Madhya Pradesh where these items are produced in large quantity;
- (d) if so, the details thereof;
- (e) if not, whether there is any plan to formulate any such scheme in future; and
- (f) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (SHRI RAMESWAR TELI)

- (a): The details of State-wise total number of food processing units registered and unincorporated in the country is at **Annexure-I**.
- (b): The details of locations of the Designated Food Parks (DFPs) notified by the Ministry and food processing units approved under the Scheme for Creation/Expansion of Food Processing and Preservation Capacities (CEFPPC) of Pradhan Mantri Kisan Sampada Yojana (PMKSY) in Jharkhand and Madhya Pradesh are at **Annexure-II**.
- (c) & (d): Ministry of Food Processing Industries is implementing a Central Sector Scheme-"Operation Greens" for integrated development of Tomato, Onion and Potato (TOP) value chain. The major objectives of the scheme are as under:
 - i. Enhancing value realisation of TOP farmers by targeted interventions to strengthen TOP production clusters and their FPOs, and linking/connecting them with the market.
 - ii. Price stabilisation for producers and consumers by proper production planning in the TOP clusters and introduction of dual use varieties through convergence with the scheme implemented by Mission for Integrated Development of Horticulture (MIDH) and State Governments.

- iii. Reduction in post-harvest losses by creation of farm gate infrastructure, development of suitable agri-logistics, creation of appropriate storage capacity linking consumption centres
- iv. Increase in food processing capacities and value addition in TOP value chain with firm linkages with production clusters.
- v. Setting up of a market intelligence network to collect and collate real time data on demand and supply and price on regional and seasonal basis to moderate and check localized gluts of TOP crops.

Madhya Pradesh has been identified one of the States for implementation of Operation Greens. MoFPI has issued Expression of Interest (EOI) for inviting online proposals from interested entrepreneurs / investors. The closing date of submission of online proposals is 14.08.2019. The interested entrepreneurs / investors can submit their proposals under the scheme.

In addition, Ministry of Food Processing Industries (MoFPI) is also implementing a Scheme for Creation/Expansion of Food Processing & Preservation Capacities (CEFPPC) under the Pradhan Mantri Kisan Sampada Yojana (PMKSY) for creation of processing and preservation capacities for agri-horti products including tomato, capsicum, mushroom and other fruits and vegetables in the country including Jharkhand and Madhya Pradesh.

Under the scheme, grants-in-aid @ 35% of the eligible project cost is provided in General Areas and 50% of the eligible project cost in North Eastern States including Sikkim and Difficult areas including Himalayan States (Himachal Pradesh, J&K & Uttarakhand), notified ITDP areas and Islands subject to a maximum of Rs.5.00 crore.

The food processing units can be setup in Mega Food Parks (MFPs), Agro Processing Clusters (APC) and Designated Food Parks (DFPs) notified by the Ministry from time to time. However, in States / UTs having no MFP, APC or DFP, the food processing units can be setup anywhere in the State / UT.

Further, the units having majority stake of SC / ST promoter(s) and with an eligible project cost of more than Rs. 5 (five) crore can be set up at any location in the country.

MoFPI has issued Expression of Interest (EOI) for inviting online proposals from interested entrepreneurs / investors for setting up of food processing units in the country. The closing date of submission of online proposals is 30.06.2019. The interested entrepreneurs / investors can submit their proposals for creation / expansion of food processing units in the country including Jharkhand and Madhya Pradesh.

(e) & (f): Does not arise.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. $564\dagger$ FOR ANSWERED ON 25^{TH} JUNE, 2019 REGARDING FOOD PROCESSING UNITS

Sl. No.	Name of the State/UTs	Number of registered units	Number of Unincorporated Enterprises manufacturing Food and Beverages as per 73 rd round Survey of NSSO, 2015-16
1	Andaman & Nicobar Islands	5	774
2	Andhra Pradesh	5861	1,54,330
3	Arunachal Pradesh	30	145
4	Assam	1409	65,997
5	Bihar	881	1,45,300
6	Chandigarh (U.T.)	19	656
7	Chhattisgarh	1309	26,957
8	Dadra & Nagar Haveli	8	622
9	Daman & Diu	32	136
10	Delhi	166	14,350
11	Goa	98	2,929
12	Gujarat	2240	94,066
13	Haryana	918	24,577
14	Himachal Pradesh	193	21,885
15	Jammu & Kashmir	176	28,089
16	Jharkhand	228	1,16,536
17	Karnataka	2251	1,27,458
18	Kerala	1629	77,167
19	Lakshadweep	-	127
20	Madhya Pradesh	876	1,02,808
21	Maharashtra	2808	2,29,372
22	Manipur	28	6,038
23	Meghalaya	26	3,268
24	Mizoram	-	1,538
25	Nagaland	21	3,642
26	Odisha	1127	77,781
27	Puducherry	60	3,482
28	Punjab	2906	63,626
29	Rajasthan	883	1,01,666
30	Sikkim	19	101
31	Tamil Nadu	5077	1,78,527
32	Telangana	3969	80,392
33	Tripura	95	13,998
34	Uttar Pradesh	2068	3,50,883
35	Uttarakhand	372	18,116
36	West Bengal	1960	3,22,590
	Total	39748	24,59,929

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 564 \dagger FOR ANSWERED ON 25 TH JUNE, 2019 REGARDING FOOD PROCESSING UNITS

(i). Designated Food Parks notified in Jharkhand and Madhya Pradesh:

Sl. No.	State	Name of Designated Food Parks/ Promoters	Location/ District	Category	
1.	Jharkhand	Jharkhand Mega Food Park promoted by M/s Jharkhand Mega Food Park Pvt. Ltd.	Village Getalsud, Ranchi	Mega Food Park	
2.	Madhya Pradesh	Food Park- Bhind promoted by M.P. Audyogik Kendra, Vikas Nigam (Gwalior) Ltd	Malanpur, Ghirongi, District Bhind (M.P).	Food Park	
3.	Madhya Pradesh	Food Park- Chhindwara promoted by M.P. Audyogik Kendra, Vikas Nigam (Jabalpur) Ltd.,	Borgaon, Distt. Chhindwara	Food Park	
4.	Madhya Pradesh	Mega Food Park promoted by Avantee Mega Food Park Pvt. Ltd.	Dewas	Mega Food Park	
5.	Madhya Pradesh	Food Park - Hoshangabad promoted by Madhya Pradesh Audyogic Kendra Vikas Nigam (Bhopal) Ltd	Piparia, Babai, Distt Hoshangabad	Food Park	
6.	Madhya Pradesh	Indus Mega Food Park promoted by M/s Indus Mega Food Park Pvt. Ltd.	Panwa Village, Kasrawad Tehsil, Khargone	Mega Food Park	
7.	Madhya Pradesh	Food Park- Khargone promoted by Madhya Pradesh Audyogic Kendra Vikas Nigam (Indore) Ltd.,	Nimrani, Dist. Khargone,	Food Park	
8.	Madhya Pradesh	Food Park- Mandsaur promoted by Madhya Pradesh Audyogic Kendra Vikas Nigam (Indore) Ltd.,	Jaggakhedi, Distt Mandsaur	Food Park	
9.	Madhya Pradesh	Food Park- Mandla promoted by M.P.Audyogik Kendra, Vikas Nigam (Jabalpur) Ltd.	Maneri, Distt. Mandla	Food Park	
10.	Madhya Pradesh	Spices Park – Chhindwara	Village Lass, PO Unranala, District Chhindwara	Food Park	
11.	Madhya Pradesh	Spices Park – Guna	Village - Mavan, Tehsil & District - Guna	Food Park	
12.	Madhya Pradesh	M/s Nimar Agro Park	No. 153/1, 153/2, 153/3, 153/4, Sendhwa, Near Khalghat Toll Plaza, Village Jamli, District Barwani	Agro Processing Cluster	
13.	Madhya Pradesh	M/s Fargrow Cluster	Survey No. 228, 231, 224, 266, 230, 237, Village Chhapra, Tehsil Dabra, District Gwalior	Agro Processing Cluster	
14.	Madhya Pradesh	M/s Bharti Agro Cluster	Survey No. 497/4 & 497/5, SH-26, Betul Khandwa, Bodijunawani, Distt. Betul, Madhya Pradesh	Agro Processing Cluster	
15.	Madhya Pradesh	M/s Sun Valley Agro Food Park	Khasra No. 28/1, 28/2/1, 23/2/1 & 23/3/1, Block Maheswar, Kakadda,	Agro Processing Cluster	

	Distt. Khargone, Madhya Pradesh	

(ii). Food Processing Units approved in Jharkhand and Madhya Pradesh:

Sl. No.	Name of the Project	Location	Date of Approval	Project Cost (Rs. in Crore)	Approved Grant (Rs. in Crore)
1.	M/s Mangalam Resources Pvt Ltd	Avantee Mega Food Park Pvt Limited Vill. – Binjana, Dewas	19.02.2018	22.65	4.98
2.	M/s Baghelkhand Industries Pvt Ltd (BIPL)	Avantee Mega Food Park Pvt Limited Vill. – Binjana, Dewas	19.02.2018	22.65	4.95
3.	M/s Sunder Food Products	Plot No. 01, MPAKVN (Designated Food Park), Growth center, Boregaon, ThaSausa, Distt. Chhindwara	08.06.2018	18.73	5.00
4.	M/s Prashast Food Products Private Limited	Plot No. 156, Food Processing Park, Village Nimrani, Tehsil Kasrawad, District Khargone, Madhya Pradesh	14.09.2018	24	5.00
5.	M/s Maneri Ice Cream	Plot No. 42, Food Park- Mandla Developed by MP Audyogik Vikas Kendra (Jabalpur) Ltd. (Designated Food Park), Maneri, Jabalpur	07.12.2018	12.93	5.00
6.	M/s Paras Milk and Food Corporation	Plot No. 43, Food Park- Mandla Developed by MP Audyogik Vikas Kendra (Jabalpur) Ltd. (Designated Food Park), Maneri, Mandla, Jabalpur	09.01.2019	11.2	5.00
7.	M/s Health Plus Flavoured Milk	Plot No. 44, Sector-D, Food Park-Mandla Developed by MP Audyogik Vikas Kendra (Jabalpur) Ltd. (Designated Food Park), Maneri, Jabalpur	21.02.2019	11.11	5.00